COUNSELLORS IN HYDERABAD I

*6g. Shri K. NARAYANAPPA: Will the Minister for Statis be pleased to state whether the two Counsellors in Hyderabad are p_id by the State or by the Centre?

THE MINISTER FOR STATES (SHRI K. N. KATJU): The two Counsellors in Hyderabad are paid by the Centre.

ABSORPTION OF AN ANNEXED DEPARTMENT INTO A REGULAR DEPARTMENT

*72. SHRI E.' K. IMBICHIBAVA: Will the Minister for COMMUNICATIONS be pleased to state whether Government have received any representations to absorb the extra department annexed to the Post and Telegraph Department into the regular department; if so, what the Government propose to do in the matter?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): The reply to the first part of the question is in the affirmative. Such of the extra-departmental agents as satisfy certain conditions of length of service, age and educational qualifications have already been afforded facilities for entering the P. & T. Department as whole-time employees.

REDUCTION IN LOCAL ALLOWANCES GRANTED TO RAILWAYMEN AT NLLIGIRIS

- *74. SHRI S. GURUSWAMI: Will the Minister for RAILWAYS be pleased to state:
- (a) whether it is proposed to reduce the local allowances granted to Railwayman in Niligiris; and
- (b) what is the number of Class III and Class IV employees who are now being granted the local allowances in Niligiris?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) The question of reviewing the rates of allowances for the staff on Niligiri Mountain Railway Section of the Southern Railway is still under consideration.

(b) The number of Railwa/ employees, wlio are getting loca) allowance

in Niligiris, is as under:

Class III staff 149 Class IV staff . . .371

Total . 520

SHRI S. GURUSWAMI: Does the consideration for revision mean consideration for improvement or for worsening the position?

SHRI LAL BAHADUR: The hon. Member will have to wait and see.

SHRI S. GURUSWAMI: We have waited enough.

INCLUSION OF LIGHT RAILWAYS IN THE EASTERN RAILWAYS

*७५ श्री किशोरी राम: क्या माननीय मंत्री रेंसने एवं यातायात विभाग यह वहलाने की कृश करेंगे कि:

- (क) विहार के अन्तर्गत बन्धायारपुर, राजगृह कुन्ड और फतुहा-इलक्ष्मपुर, आरा सहसराम, डिहरी-रोहतासगढ़ लाइट रेलने ईस्टर्न रेजने में कांमिल हैं?
- (ख) अगर पहीं हैं तो कब तक लाइट रेशवे ईस्टर्न रेजवे नें समिमिलित किया जायगा?
- f[*75. SHRI KISHORI RAM : Will the Minister for RAILWAYS be pleased to state :
- (a) whether the Bakhtiarpur, the Rajgreh Kund and Fatuha-Islampur, the Arrah Sahasram and the Dehri-Rahtasgarh Light Railways are included in the Eastern Railways; and
- (b) if the answer to part (a) be in the negative, whether it is proposed to include those Light Railways in the Eastern Railways; and, if so, when?]

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (a) These Light Railways do not belong to Government and, as such, have not been included in any Zone of the Indian Government Railways.

(b) These Railways are governed by individual contracts, and the question of including them in any Zone does not at present arise.

ختم کرنے کی سرکار کوشش نہیں کر رھی۔ श्री किशोरी राम: कब तक लेने का विचार है ?

श्री लाल बहाबुर: अभी यह बतालना जरा महिकल है क्योंकि जिस तरह से कांट्रेक्ट की शर्ते होंगी उसी के अनुसार फ़ैसला करना होगा ।

Written Answers

[SHRI KISHORI RAM: When will they be included ?]

t[SHRi LAL BAHADUR : It is difficult to tell at present because a decision will have to ba made according to the terms of a contract.]

خواجة عنايت الله: ديا كورنمنت نے ان ریلوے لائنس (railway lines) کے پیسلجروں (passengers) کی تکلیفات کو دور کرنے کی کوشھ کی جو انکو ان ریاوے پر سفر کے وقت ہوتی ہیں ?

[KHWAJA INAIT ULLAH: Has the Government made efforts to remove the difficulties the passengers have while travelling by these Railways?]

श्री लाल बहाबुर: अभी कुछ रेलवे ऐसी हैं जिनमें हमारा इतना अधिकार है कि हम उन पर कंट्रोल कर सकते हैं और हम कर रहे हैं। मगर जिनमें हम खास तौर की सबसिडी (subsidy) देते हैं, मदद देते हैं उनमें हमको इतना कंट्रोल नहीं है जितना और रेलों पर है।

|[SHRI LAL ^BAHADUR: There are some Railways on which we can exercise control and we are doing so but we cannot exercise so much control on Railways which are receiving special subsidy from us.]

خواجة عنايت الله: حكومت كو كيا ية معاوم هے كه أن ريلوں ميں جو پيسلجر سفر کرتے ھیں وہ سب ھی ھندوستانی هوتے هیں مگر یہ ریلوے آنھی تک باهر والوں کے اختیار میں ہے - کیا اس کو

tfKHWAjA INAIT ULLAH: Is the Government aware tint the passengers who travel by these Railways are all Indians but these Railways are still in the possession of foreigners? Is the Government not trying to stop this ?]

to Questions

श्री लाल बहादुर: हम चाहते यह है कि हम कुछ इन्तजाम इन रेलों में कर सकें मगर कानुनी स्कावट की वजह से हम ऐसा नहीं कर पाते हैं। दूसरी बात यह है कि अगर हम इन रेलों को बिल्कुल खत्म करदें तो इससे जनता की तक्लीक़ और भी ज्यादा वढ जायेगी।

ttSHRi LAL BAHADUR: We want to make some arrangements in regard to these Railways but because of legal difficulties we are not able to do so. The second thing is that if we stop these Railways altogether the difficulties of the people will increase.]

خواجه عنايت الله: ميرا مطلب ختم کرنے سے یہ ہے کہ سرکار ان لایڈوں کو ابھی اپنے تبضے میں لے لے -

t[KHwAjA INAIT ULLAH: By "stop this" I mean that the Government should take these Railways also in its possession.]

WRITTEN **ANSWERS** TO QUESTIONS

PILFERING OF GOODS

*60. PROF. DINKAR: Will the Minister for RAILWAYS be pleased to state :

(a) whether Government are aware of the fact that pilfering of goods on the Railways has been continuing at Mokam:hghat, Simariaghit and Barauni Junction in Bihar since the war days and that it has caused heavy expenditure from the revenue of the State in paying the claims of the parties affected by such pilfering; and